

SLP(C)No. 13447 OF 2003

ITEM No.MM-4

Court No. 1

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.13447/2003
(From the judgement and order dated 04/07/2003 in CWP 9856/03
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SAROJ

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

Date : 31/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. Hiren Dasan, Adv.
Mr. Rajnish Gupta, Adv.
Mr. Chanchal Kumar Ganguli,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

No orders.

(D.P. WALIA)
COURT MASTER

(SURAJ PARKASH)
COURT MASTER